

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.09.2026

COURT OF REGISTRAR
(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6600 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Committee of creditors of Kamani foods private limited Through Prakash Agarwal, Authorised representative Vs. Tehseen Fatima Khatri Resolution Professional of the Kamani Foods Private Limited	Ashish Pyasi
2.	I.A. No. 6609 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Sabar Singh Prabhakar & Anr. Vs. Chaya Gupta & Ors.	Nitai Agarwal
3.	I.A. No. 6610 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Sea Freight Shipping & Logistics Private Limited Vs. Kedararam Laddha, Authorised Representative and Erstwhile Liquidator Equidem Dealers Private Limited & Ors.	Praveen Pathak
4.	I.A. No. 6611 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Nishkarsh Kumar Vs. Chaya Gupta & Ors.	Nitai Agarwal

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Assistant Registrar